

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 121  
(IB)-1464(PB)/2018

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt Ltd  
Vs  
Rattan India Power Ltd.

... Applicant/Petitioner  
... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 16.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vikram Hegde, Adv.  
For the Respondent : Mr. Alok Dhir, Mr. Karan Batura, Advs.

**ORDER**

Petitioner's side submission heard. For the corporate debtor's submission, list this matter on 04.01.2021.

Sdl —

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sdl —

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)